

(b) the details of such projects in each State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT): (a) The Scheme of Infrastructure Development for Mega Food Park in the Ministry of Food Processing Industries is not specific to any category of entrepreneurs. As per the guidelines for Mega Food Parks, the responsibility of execution, ownership & management would vest with a Special Purpose Vehicle (SPV) in which financial institution/Banks, organized retailers, processors, service providers, producers, farmer organizations and other related stakeholders would be the equity holders.

Under Scheme of Technology Upgradation/Setting up/Modernization of Food Processing Industries, entrepreneurs including those from SC/ST category are eligible for grants-in-aid @ 25% of the cost of plant & machinery and technical civil works subject to a maximum of Rs.50.00 lakhs in general areas or 33.33% subject to a maximum of Rs. 75.00 lakhs in difficult areas.

(b) 15 Projects of Mega Food Parks have already been approved, which are at various stages of implementation. Expression of Interest (Eoi) has been called for, to set up 15 new Mega Food Parks in addition to the 15 ongoing projects.

Extension of Mid-Day-Meal Scheme

1323. SHRI N.K. SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there are impediments in implementing the Mid-day-Meal (MDM) Scheme due to lack of resources;

(b) if so, whether additional focus on taking MDMS to private unaided schools in Tribal, Scheduled Caste and Minority districts would take place;

(c) whether MDM under National Child Labour Programme, which is currently in progress in nine States, would be extended to 20 States as planned; and

(d) if not, how Government intends to remedy the same?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) The Working Group on Elementary Education & Literacy for the 12th Five Year Plan (2012-17), has recommended extension of Mid Day Meal Scheme (MDMS) to private unaided schools in the Tribal areas of the country.

(c) and (d) MDMS has already been extended to all National Child Labour Project Schools in 19 States of the country.

Teachers' Evaluation Test

1324. SHRI AVINASH PANDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Teachers' Evaluation Test (TET) was conducted to assess the performance of secondary and senior secondary teachers in various parts of the country;
- (b) if so, the details thereof;
- (c) how many teachers had appeared in the test and how many qualified the same;
- (d) whether there is any concern regarding the same;
- (e) if so, the details thereof;
- (f) whether Government is planning to take steps to uplift the standard of education provided to children in the country; and
- (g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED): (a) and (b) Teachers' Evaluation Test was not conducted to assess the performance of teachers. However, Teachers' Eligibility Test (TET) is conducted by the respective State Governments in accordance with guidelines issued by the National Council for Teacher Education (NCTE). Central Board of Secondary Education (CBSE) conducts Central Teachers' Eligibility Test (CTET) usually twice in a year. The first CTET was conducted on 26.06.2011.

(c) to (e) Since Teachers' Evaluation Test was not conducted, therefore do not arise.

(f) and (g) Central Board of Secondary Education (CBSE) has introduced Continuous & Comprehensive Evaluation (CCE) upto class X to promote quality of education in CBSE affiliated schools.